

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.10.2020

ORDER NO. 80 of 2020

Hon'ble President is pleased to partially modify the roster order no. 67 of 2020 for 2.11.2020 for CESTAT, New Delhi as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	On 2.11.2020	Anti Dumping matters, as notified.

Note:

1. The hearing of Anti Dumping matters may continue to subsequent days, if found necessary.
2. Division Bench matters will be heard by the Bench of Hon'ble President and Sh. C. L. Mahar, Hon'ble Member (T) after Anti Dumping matters are over.

By Order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar